

to the extent necessary. The steps taken for intensifying procurement include price incentives to farmers, direct purchases from cultivators, linking of procurement with distribution of fertilizers and other essential commodities, levy on producers, imposition of stocking limits on producers/traders etc. As regards imports 3.5 million tonnes of foodgrains have already been purchased from abroad during the current year. Further purchases are being arranged from abroad to the extent considered necessary for maintaining the public distribution.

Indo-Bangla Talks for Sharing of River Waters

1952. SHRI S.R. DAMANI :

DR. RANEN SEN :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the progress made on the Indo-Bangla talks for the sharing of river waters;

(b) whether there is any likelihood of commissioning of the Farakka Barrage being postponed; and

(c) if so, what are the unresolved issues and how and when they are going to be solved?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b). During the discussions between the Prime Ministers of India and Bangladesh held in May, 1974, the two sides expressed their determination that before the Farakka Project is commissioned, they would arrive at a mutually acceptable allocation of the water available during the periods of minimum flow in the Ganga. Further discussions have not taken place. The work on the Fester Canal is progressing according to the schedule.

(c) Does not arise.

कृषि और सिंचाई विषयों को केन्द्र द्वारा अपने अधीन लाया जाना

1953. श्री कमला मिश्र मधुकर : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने निर्णय किया है कि कृषि और सिंचाई के विषयों को केन्द्र के अधीन लाया जायेगा ;

(ख) यदि हाँ, तो क्या सरकार ने इस निर्णय को किरान्वित करने के लिए कोई कदम उठाये हैं और तत्संबंधी ब्योरा क्या है ; और

(ग) यदि नहीं, तो क्यों ।

कृषि और सिंचाई मंत्रालय में उप-मंत्री (श्री प्रभुदास पटेल) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) संविधान की सातवीं अनुसूची की सूची 2 (राज्य-सूची) के अन्तर्गत 'कृषि' और 'सिंचाई' राज्यों के विषय हैं । केन्द्र को इनके हस्तान्तरण का मामला हाल ही में भारत सरकार के विचारार्थ नहीं भेजा है ।

Effect of North-East Monsoons on Crops

1954. SHRI B.V. NAIK: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the prospects of rabi crops due to favorable north-east monsoons during the year; and

(b) the adverse effects of these widespread north-east monsoons on the kharif crop?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS

PATEL): (a) The favourable north-east monsoon during September-October has improved the prospects of the rabi crops. The State Governments were advised to undertake steps to ensure sowing of gram wheat and oilseeds over large areas during the current rabi season. Efforts are being made to raise another crop in areas where normally only kharif crops are taken. To maximise the efficiency of fertilisers' use, the farmers have been advised about the correct doses of fertilisers and the proper methods and the timing of their application not only in irrigated areas but also small doses of fertilisers in unirrigated areas as the yield response ratio of fertilisers in such areas is expected to be higher with the availability of moisture in the soil.

(b) Most of the kharif crops during this period were nearing maturity except late transplanted paddy crop in the North Eastern States. The late rains have thus greatly helped the late sown paddy and adverse effects on maturing crops are insignificant.

Foreign Collaboration in Fishing Industry

1955. SHRI ARVIND M. PATEL:
SHRI D.P. JADEJA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) Whether certain foreign firms have desired collaboration in Fishing industry in India; and

(b) if so, the names of foreign firms and the names of the Indian firms who have finalised the agreement; and

(c) the names of those firms who are still negotiating?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHU DAS PATEL): (a) to (c). The information is being collected and will be placed on the table of the Sabha as soon as it is received.

Formula to Assess Food Deficit

1956. SHRI ARVIND M. PATEL:
Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the formula for assessing the food deficit in a particular State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB F. SHINDE): Whether a State is surplus, self-sufficient or deficit in foodgrains depends upon its production and consumption requirements. It is difficult to frame a precise estimates of consumption requirements as it is influenced by a number of factors including growth of population and incomes, shifts in income distribution, availability of substitutes, relative prices of foodgrains and their substitutes, etc. For the purpose of allotments of foodgrains from the Central pool, the relative needs of the States are assessed after taking into account the following factors:—

- (i) Central Government stock position.
- (ii) The estimates of demand received from the State Governments.
- (iii) Seasonal conditions.
- (iv) Assessment of crops.
- (v) Availability of stocks in these States and the prevailing market conditions.

The other criteria taken into account are the existing level of distribution and the actual offtake against the allocations made by the Centre in the past.

Alternative Cropping Pattern

1957. SHRI RAJDEO SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) Whether the Government has tried through its Research organisations to evolve alternative cropping pattern to match different weather probabilities